

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

PRINCIPAL BENCH

(CAA)-168(PB)/2017

IN THE MATTER OF:

Religare Capital India Limited And
Religare Enterprises Limited

.....Petitioner

SECTION : UNDER SECTION 230-232

Order delivered on 04.10.2017

Coram:

CHIEF JUSTICE M.M. KUMAR
Hon'ble President

DEEPA KRISHAN
Hon'ble Member (T)


For the Petitioner(s): Mr. Virendra Ganda, Senior Advocate
Mr. Dheeraj Nair, Mr. Kunal Chaturvedi & Mr. Divyam Agarwal,
Advocates

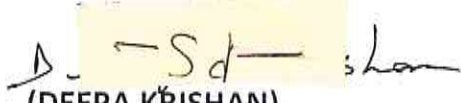
For the OL : Mr. Pruhanya Gupta, company prosecutor

ORDER

Senior standing counsel for the Income Tax Department, Mr.
Zohaib Hussain is not available.

List for further consideration on 10.10.2017.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(DEEPA KRISHAN)
MEMBER TECHNICAL

04.10.2017
VINEET